

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3168
ANSWERED ON 28.03.2023

RENEWABLE ENERGY

3168. SHRI AJAY PRATAP SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of villages in the country which have been electrified with renewable energy; and
- (b) the number of industrial units in Madhya Pradesh for which energy audit has been done and the details of its process?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) As reported by the States, all the inhabited un-electrified villages as per Census, 2011 stood electrified by 28th April, 2018 across the country. A total of 18,374 inhabited census villages were electrified under the scheme. Out of these villages, 2762 villages were electrified through Off-Grid mode.

(b) As reported by Bureau of Energy Efficiency, total 52 industrial units in the state of Madhya Pradesh are covered under Perform, Achieve and Trade (PAT) Scheme as Designated entities and have undergone Mandatory Energy Audit as well as Monitoring and Verification Audit. In Energy Audit, plant equipment performance is assessed, the scope of energy efficiency improvement and energy conservation measures are explored and the same is recommended by the accredited energy auditor (AEA) for implementation.

Monitoring and Verification (M&V) Audit is conducted under PAT scheme to verify energy saving achieved during assessment year of the PAT Cycle comprises of three years duration. The M&V Audit is conducted by BEE Empanelled Accredited Energy Auditor (EmAEA) firms.
